

**SECTION IIIA  
IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION  
PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 7524 OF 2016**

**THE PRINCIPAL OFFICER, LG ELECTRONICS INDIA PVT. LTD.**

**....PETITIONER**

**VERSUS**

**ASSISTANT/DEPUTY COMMISSIONER OF INCOME TAX & ANR.**

**....RESPONDENT**

**OFFICE REPORT**

It is submitted for information of the Hon'ble Court that the Special Leave Petition above-mentioned is filed against the final judgment and order dated 2<sup>nd</sup> March, 2016 of the High Court of Judicature at Allahabad in Civil Misc. Writ Petition (Tax) No. 198 of 2016.

It is further submitted that the Special Leave Petition No. 14030 of 2015 entitled "PRINCIPAL OFFICER LG ELECTRONICS INDIA PVT. LTD. THROUGH ITS POWER OF AUTHORIZED SIGNATORY MR. ASHISH AGRAWAL vs ASSISTANT COMMISSIONER OF INCOME TAX, NOIDA AND ANR." @ between the same parties similar issue is pending, which was listed before the Hon'ble Court on 10<sup>th</sup> July, 2015 when the Hon'ble Court has directed to issue notice. (Copy of order dated 10<sup>th</sup> July, 2015 is enclosed herewith for reference).

The matter alongwith application above-mentioned is listed before the Hon'ble Court with this office report.

DATED THIS THE 17TH DAY OF MARCH, 2016.

**ASSISTANT REGISTRAR**

Copy to:-

Mr. Kishore Kunal, Advocate

**ASSISTANT REGISTRAR**